

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.4076/2013

Wednesday, this the 20th day of July 2016

**Hon'ble Mr. Justice Mr. Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Harlal Singh s/o late Mr. Pusa Singh
r/o 227, Pkt-2, Sec-23
Rohini, New Delhi
Serving as Asstt. Director (Education)

(Mr. M.K. Bhardwaj, Advocate)

..Applicant

Versus

Govt. of NCT of Delhi & others through

1. The Chief Secretary
Govt. of NCT of Delhi
Old Secretariat, New Delhi
2. The Secretary (Education)
Govt. of NCT of Delhi
Old Secretariat, New Delhi
3. The Director
Directorate of Education
Old Secretariat, New Delhi

..Respondents

(Nemo)

O R D E R (ORAL)

Justice Permod Kohli:

Mr. M.K. Bhardwaj, learned counsel says that he has no instructions from the applicant. O.A. is accordingly dismissed for non-prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

July 20, 2016
/sunil/

